

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4463
ANSWERED ON:20.12.2012
IRREGULARITIES IN NTPC
Deshmukh Shri K. D.

Will the Minister of POWER be pleased to state:

- (a) whether the cases of corruption, irregularities, connivance of officers and contractors have come to light in the NTPC;
- (b) the number of cases which have been investigated during the last three years along with the action taken against those found guilty after the investigation;
- (c) the number of cases registered along with the number of cases in which the investigation is going on; and
- (d) the time by which the investigation is likely to be completed in the lodged cases?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a): Yes, Madam.
- (b) & (c): Details of number of cases investigated during the last three years is given at Annex.
- (d): The cases are being dealt in consultation with Central Vigilance Commission (CVC) and Cabinet Secretariat and the proceedings are completed on receipt of their advice.